

banned the use of the drug, other countries have permitted its use. Analgin is the active ingredient of Baralgen.

To the best of our knowledge, while preparations containing Analgin are marketed in West Germany, Mexico, Thailand, Japan, Italy, USSR, Spain, Brazil, Neitherland, Belgium, France, they are banned in Australia, U.K., U.S.A., Canada, Sweden and Denmark.

Analgin (Dipyrone), an active ingredient of Baralgen is an analgesic antipyretic drug and is used to allay different types of pain and also to lower down temperature. The drug is marketed in the country either alone or in combinations by both Indian and foreign firms. The drug Analgin is an official drug in U.S.S.R. Pharmacopoeia and also in the Indian Pharmacopoeia. (d) The question of banning the use of Analgin was examined by the Government in consultation with the Drugs Consultative Committee and the Drugs Technical Advisory Board. In view of the fact that this drug is currently being marketed in a number of developed countries and a detailed study of the adverse reaction of Analgin is being conducted by the Drug Epidemiology Unit of Boston University, both the bodies had recommended that the question of banning may be considered after the results of this study are available. An interim report of the large scale Boston study which is still in progress has been made available to us. According to this study the reported low incidence of 5 cases of agranulocytosis per million (such incidence rate covering not Analgin alone but all drugs) have prompted the Ethical Committee of the Boston Collaborative Group to recommend continuation of the study.

The question of banning the use of the drug Analgin would be considered after the final results of this study are made available to us.

Accident involving 153 Up Jayanti Janata and a truck

1709. SHRIMATI MAI-MOONA SULTAN ;
SHRI RAMCHANDRA
BHARADWAJ :

Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the 153 Up Jayanti Janata Express collided with a truck at a railway level crossing in Muzaffarpur (Bihar) on the 15th February, 1986, in which at least three persons were killed;

(b) if so, what were the circumstances and causes of the accident; and

(c) what action has been taken against those found responsible for the accident

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAV RAO SCINDIA) : (a) The accident occurred at an unmanned level crossing in which two persons were killed.

(b) Negligent driving by the truck driver, who tried to cross unmanned level crossing in the face of an approaching train.

(c) The truck driver, responsible for the accident, died on the spot due to which police could not take action against him for rash and negligent driving.

1710. [Transferred to the 14th March 1986]

दिल्ली-अलीगढ़ और मेरठ शटल का समय

1711. श्री अछोलाल बाल्मीक :
क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या नई दिल्ली-अलीगढ़ शटल और नई दिल्ली-मेरठ शटल के समय में

परिवर्तन के संदर्भ में यात्रियों से कोई शिकायतें प्राप्त हुई है ;

(ख) क्या सरकार उक्त रेलगाड़ियों के समय में परिवर्तन करने का विचार रखती है ;

(ग) यदि हां, तो कब तक उत्तर ; और

(घ) यदि उक्त भाग (ब) का उत्तर "ना" हो, तो इसके क्या कारण हैं ?

रेल विभाग में राज्य मंत्री (श्री माधवराव सिन्धिया) (क) जी हां

(ख) जी नहीं।

(ग) प्रश्न नहीं उठता ।

(घ) मौजूदा समय बड़ी संख्या में दैनिक यात्रियों की आवश्यकताएं पूरी करता है ।

फर्रुखाबाद टुंडला दिल्ली एक्सप्रेस के समय में परिवर्तन

1712. श्री अग्नेलाल बालमीक :

क्या रेल मंत्री निम्नलिखित को हल करेंगे कि :

(क) क्या सरकार का ध्यान फर्रुखाबाद-टुंडला-दिल्ली पैसेंजर गाड़ी के 423 कालिन्दी एक्सप्रेस में बदल दिये जाने तथा इसके समय में परिवर्तन के कारण अलीगढ़ जाने वाले यात्रियों को हो रही अनुविधा की ओर दिया गया है ।

(ख) क्या सरकार दोहरा में दिल्ली से अलीगढ़ तक पैसेंजर गाड़ी चलाने का विचार रखती है ?

(ग) यदि हां, तो कब तक ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

रेल विभाग में राज्य मंत्री (श्री माधवराव सिन्धिया) : (क) कालिन्दी एक्सप्रेस जनता की मांग पर पैसेंजर गाड़ी के बदले में चलाई गयी थी और टुंडला और अलीगढ़ के बीच, जहां तक यह दैनिक यात्री सेवा के रूप में चलती थी, एक प्रतिपूरक की व्यवस्था करने का ध्यान रखा गया था ।

(ख) जी नहीं ।

(ग) प्रश्न नहीं उठता ।

(घ) लाइन क्षमता की कमी के कारण ।

Loans advanced by the Shipping Development Fund Committee for Import of Trawlers

1713. SHRI SHYAM SUNDAR MOHAPATRA : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that the Shipping Development Fund Committee is financing imported fishing trawlers which have already been financed by the private companies ;

(b) if so, what are the details thereof ; and

(c) what steps Government propose to take to stop such irregularities on the part of S.D.F.C. ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No, Sir.

(b) and (c) Do not arise.

Supreme Court's direction on Model Eye Hospital, Lajpat Nagar and Rural Eye Hospital Madanpur Dhabas, New Delhi

1714. DR. SHYAM SUNDAR MOHAPATRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the Supreme Court has given direction to the Minister of Health in the matter of a public interest petition complaining about the mismanagement, forgery, criminal breach of trust and stoppage of free eye relief services in